

**DIVISION BENCH                      ITEM NO.2**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP No.05/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,**  
**HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,**  
**HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S BIPASIYA HOME DEVELOPERS PRIVATE LIMITED V/S ROC, UP</b>
<b>UNDER SECTION</b>	<b>252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Shivansh Tiwari, CS *: For the Petitioner*

Sh. Anurup Dutta, Proxy for *: For the ROC, Kanpur*  
Sh. Shivendra Bahadur Singh, CGSC

Sh. Niraj Kumar Singh, Adv. for *: For the I.T. Department*  
Sh. Gaurav Mahajan, Sr. S.C.

**ORDER**

Ld. Authorized Representative for the Petitioner is present through VC.

- 1.** Let notices be issued to the respondents/ ROC & Income Tax Department.
- 2.** Ld. Proxy Counsel, Sh. Anurup Dutta is present on behalf of Ld. CGSC, Sh. Shivendra Bahadur Singh for the ROC, Kanpur and the Ld. Counsel, Sh. Niraj Kumar Singh is present on behalf of Ld. Sr. Standing Counsel, Sh. Gaurav Mahajan representing the Income Tax Department, who accept notice, and therefore waive service.
- 3.** It is stated by the Ld. Counsel representing the ROC that in response to the advance copy supplied by the petitioner, the report on behalf of the ROC has already been filed.
- 4.** Let the copy of the petition be supplied to the Ld. Counsel representing the Income Tax Department.

***-Sd-***

***-Sd-***

5. Let the reply be filed by the Income Tax Department within a period of two weeks, with an advance copy to be supplied to the counsel opposite.
6. Ld. Authorized Representative for the Petitioner also seeks and is granted two weeks time to respond to the report/ reply filed on behalf of the ROC by serving an advance copy to the other side.
7. Let the matter be adjourned for further hearing on 30<sup>th</sup> May, 2024.

***-Sd-***  
**(Ashish Verma)**  
**Member (Technical)**

***-Sd-***  
**(Praveen Gupta)**  
**Member (Judicial)**

***2<sup>nd</sup> May, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*